

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Economic Affairs)
(Budget Division)**

New Delhi, the June 16, 2006

NOTIFICATION

Auction for Sale (Re-issue) of '7.94 per cent Government Stock, 2021'

F No.4(6)-W&M/2006(i) : Government of India hereby notifies sale (reissue) of '7.94 per cent Government Stock, 2021' for an aggregate amount of Rs. 4,000 crore (nominal). The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification') as also the terms and conditions specified in the General Notification F No.4 (9)-W&M/2000, dated 6th May 2002 issued by Government of India as amended from time to time.

Method of Issue

2 The Government Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 in the manner as prescribed in paragraph 5.1 of the General Notification F No.4 (9)-W&M/2000, dated 6th May 2002 by a price based auction using uniform price auction method.

Allotment to Non-competitive Bidders

3. Government Stock up to 5 % of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annexure**).

Place and date of auction

4. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on June 22, 2006. The application form duly filled in with the bids should be submitted to the aforesaid office on June 22, 2006, by 12.30 P.M.

Tenure

5. The Stock will be of fifteen-year tenure commencing from May 24, 2006. The Stock will be repaid at par on May 24, 2021.

Date of issue and payment for the stock

6. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai office on June 22, 2006. The payment by successful bidders will be on June 23, 2006, i.e., the date of re-issue. The payment for the Stock will include accrued interest on the nominal value of the Stock allotted in the auction from the date of commencement of the tenure, i.e., May 24, 2006 to June 22, 2006.

7. Interest at the rate of 7.94 per cent per annum will accrue on the nominal value of the Stock from the date of commencement of the tenure and will be paid half yearly on November 24 and May 24.

By Order of the President of India

(L. M. Vas)
Joint Secretary to the Government of India